



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
45	WP(C)/5284/2022 B/O	RAJA DAS AND ANR. Versus BANK OF BARODA AND 2 ORS.	MR A V SINGH MR W R MEDHI	SC, BANK OF BARODA
<u>ADMISSION</u>				
46	WA/256/2022 B/O	ARIF AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	ASSTT.S.G.I.
<u>ORDERS</u>				
47	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
48	I.A.(Civil)/234/2020 FIXED in Mat.App./18235/2019 WITH Mat.App./18235/2019 (Filing Number)	PARAG DAS Versus SMTI. SHAWSWATI DEVI PARAG DAS Versus SMTI. SHAWSWATI DEVI	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. A K SARMA MR D KALITA
49	WP(C)/796/2022 BY SLIP	THE UNION OF INDIA AND 3 ORS Versus DIGANTA KUMAR CHETIA	MR A DASGUPTA MR. B K DAS MR H P GUWALA	MR. U K NAIR MR. M P SARMA MR. M P SARMA MR. A BORO

HEARING

50	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
WITH				
51	WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR. J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
WITH				
52	WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
WITH				
53	WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
WITH				
54	WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
WITH				
55	WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
WITH				
56	WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
57	WA/122/2021 BY SLIP	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	MS. S B CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
15)	MR. N N JHA	10-08-2022	To	12-08-2022
16)	MR A N AHMED	12-08-2022	To	12-08-2022
17)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
18)	MR. S SINHA	11-08-2022	To	20-08-2022
19)	MS. T SOM	12-08-2022	To	16-08-2022
20)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
21)	S BORGHAIN	12-08-2022	To	12-08-2022

22)	MR J DAS	16-08-2022	To	18-08-2022
23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
86	WP(C)/4270/2022 FIXED	MD. MUSTAQUE AHMED Versus THE STATE OF ASSAM AND3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 12/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
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12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
15)	MR. N N JHA	10-08-2022	To	12-08-2022
16)	MR A N AHMED	12-08-2022	To	12-08-2022
17)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
18)	MR. S SINHA	11-08-2022	To	20-08-2022
19)	MS. T SOM	12-08-2022	To	16-08-2022
20)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
21)	S BORGHAIN	12-08-2022	To	12-08-2022
22)	MR J DAS	16-08-2022	To	18-08-2022
23)	MR. S NATH	16-08-2022	To	16-08-2022

24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
36	WP(C)/724/2021 BY SLIP, WITH LCR	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 12/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
15)	MR. N N JHA	10-08-2022	To	12-08-2022
16)	MR A N AHMED	12-08-2022	To	12-08-2022
17)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
18)	MR. S SINHA	11-08-2022	To	20-08-2022
19)	MS. T SOM	12-08-2022	To	16-08-2022
20)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
21)	S BORGHAIN	12-08-2022	To	12-08-2022
22)	MR J DAS	16-08-2022	To	18-08-2022

23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



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[AT 4:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[THIS BENCH WILL SIT AT 4:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	WP(C)/5518/2020	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
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16)	MR A N AHMED	12-08-2022	To	12-08-2022
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18)	MR. S SINHA	11-08-2022	To	20-08-2022
19)	MS. T SOM	12-08-2022	To	16-08-2022
20)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/4891/2022 FIXED	RIJUMONI KATAKI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM
31	WP(C)/5267/2022 B/O	SMT. CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS. M KECHII	GA, ASSAM SC, AG SC, P H E SC, FINANCE
ADMISSION				
32	WP(C)/3964/2022 FIXED	SUDIPTA SUMAN AND 66 ORS. Versus THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MRS. S P NAIR MR. U PATHAK MS. D MAHANTA	MR J P DAS SC, AAU
33	WP(C)/3974/2022 FIXED	SABINA AHMED AND 225 ORS. Versus THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR A CHAKRABORTY MS N NEWME	MR J P DAS SC, AAU
HEARING				
34	WP(C)/7194/2017 B/O	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
35	WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
15)	MR. N N JHA	10-08-2022	To	12-08-2022
16)	MR A N AHMED	12-08-2022	To	12-08-2022
17)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
18)	MR. S SINHA	11-08-2022	To	20-08-2022
19)	MS. T SOM	12-08-2022	To	16-08-2022
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23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	WP(C)/6189/2021 B/O	DHANESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, IRRIGATION
MOTION				
60	W.P.(CrI.)/30/2022 B/O	MD. MAHBUB ALOM Versus THE ADDL CHIEF JUDICIAL MAGISTRATE AND 3 ORS	MR H R A CHOUDHURY MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
61	WP(C)/2596/2022 FIXED	ANJUMAN KUMAR SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-8) MS. S DEVI (R-8) MS A AFREEN (R-8)
62	WP(C)/4660/2022 FIXED	THE LAWYERS ASSOCIATION, GUWAHATI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R J DAS MR N BARUAH	GA, ASSAM
ORDERS				
63	WP(C)/2865/2021 B/O	CALCOM CEMENT INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
64	WP(C)/4368/2022 B/O	M TEC INNOVATIONS LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR A KALITA MR K TALUKDAR	SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
15)	MR. N N JHA	10-08-2022	To	12-08-2022
16)	MR A N AHMED	12-08-2022	To	12-08-2022
17)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
18)	MR. S SINHA	11-08-2022	To	20-08-2022
19)	MS. T SOM	12-08-2022	To	16-08-2022
20)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
21)	S BORGHAIN	12-08-2022	To	12-08-2022
22)	MR J DAS	16-08-2022	To	18-08-2022
23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Friday,12th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/3200/2018 FIXED	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
	WITH			
19	WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
	WITH			
20	WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
	WITH			
21	WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH
	WITH			
22	WP(C)/3296/2018	MS. RIDULA BRAHMA AND 41 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
ORDERS				
23	Cont.Cas(C)/529/2017 FIXED	NIRMAL ROY CHOUDHURY Versus KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK

24	Cont.Cas(C)/314/2022 BY SLIP, PERSONAL APPEARANCE	SAFIQUR RAHMAN Versus JISHNU BARUA AND 4 ORS.	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM	MR D KALITA MR. D NATH
25	I.A.(Civil)/2362/2022 CRP(IO)/244/2019 (D/O), B/O in CRP(IO)/244/2019	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	
	WITH			
26	Review.Pet./7815/2021 (Filing Number)	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A	MR. U C RABHA	
	WITH			
	I.A.(Civil)/1706/2021	P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	MR. A BISWAS MR R KALITA MS S AHOM
	WITH			
	I.A.(Civil)/2363/2022	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	
HEARING				
27	WP(C)/565/2017 BY SLIP	BAIJANTI BALA BORO Versus THE STATE OF ASSAM and 4 ORS.	MR. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MS. H B BARUA	MR. C BARUAH GA, ASSAM SC, AG MR. S DEKA (LEGAL AID COUNSEL (R-5)) MR. K K DEKA

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
55	Bail Appln./1962/2022 B/O	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY	PP, ASSAM
<u>MOTION</u>				
56	Crl.Pet./787/2022 FIXED.	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
<u>BAIL HEARING (BA)</u>				
57	Bail Appln./1591/2022 FIXED	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
58	Bail Appln./1801/2022 FIXED.	MD. SAFIKUL HAQUE Versus THE STATE OF ASSAM	MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
59	Bail Appln./1934/2022 CONNECTED WITH ITEM NO 1 IN THE DAILY CAUSELIST. FIXED.	HASINUR SEIKH @ HASINUR SK Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
<u>BAIL HEARING</u>				
60	AB/1516/2022 FIXED.	MD. SULEMAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
61	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
WITH				
62	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
63	AB/1879/2022 FIXED	FAJLU MIYA AND 5 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM

64	AB/1921/2022 FIXED	ABUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
65	AB/2023/2022 FIXED.	SANJOY FIROZ KULLA AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
66	AB/2168/2022 FIXED	ALSUMA BEGUM Versus THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. H A TALUKDAR	PP, ASSAM
67	WITH AB/1964/2022	ZAKIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. H A TALUKDAR MR. P S BISWAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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25)	MR G BAISHYA	13-08-2022	To	31-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
37	Bail Appln./1807/2022 B/O	ASHIM DEURY @ DEURI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
MOTION (BA)				
38	Bail Appln./1960/2022 B/O	MD. JAYNAL ABEDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
MOTION				
39	Tr.P.(Crl.)/18/2022 B/O	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/7411/2019 B/O	ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K JAIN MR. S P CHOUDHURY MR. P BORAH MRS K M SAIKIA MS. M DASGUPTA MR. A S DHILLON	GA, ASSAM SC, FOREST
61	WP(C)/1074/2022 FIXED	BIRENDRA NAMASUDRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR E AHMED	SC, P AND R.D. GA, ASSAM SC, FINANCE
BAIL HEARING (BA)				
62	Bail Appln./1739/2022 FIXED	NIRMAL DAS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
ORDERS				
63	Review.Pet./181/2019 FIXED, WITH WP(C)/4635/2017 (D/O), WP(C)/6789/2015 (D/O), WP(C)/6041/2017 (D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
64	WITH I.A.(Civil)/1273/2022 in WP(C)/6789/2015 (D/O)	AUROBINDO VIDYAMANDIR HIGH SCHOOL and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R HAZARIKA	GA, ASSAM
65	I.A.(Civil)/582/2022 in WP(C)/5101/2006	MD. ISLAM NAWAJ UDDIN AHMED, Versus THE STATE OF ASSAM AND ORS	MR S H MAHMUD Q A AKHTAR	
	WITH I.A.(Civil)/580/2022 WITH WP(C)/5101/2006(D/O), B/O	ISLAM NAWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR S H MAHMUD Q A AKHTAR	GA, ASSAM

66	WP(C)/1768/2022 WITH LAWAZIMA COURT'S ORDER, B/O	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R- 7,8,10 TO 15)
67	WP(C)/4204/2022 FIXED	PANKAJ NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, AFC

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

53	Crl.Pet./798/2022 B/O	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
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ORDERS

54	I.A.(Crl.)/434/2022 (CONNECTED WITH ITEM NO. 7 IN THE DAILY CAUSE LIST), B/O in Crl.Rev.P./410/2022	GAURANGA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
15)	MR. N N JHA	10-08-2022	To	12-08-2022
16)	MR A N AHMED	12-08-2022	To	12-08-2022
17)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
18)	MR. S SINHA	11-08-2022	To	20-08-2022

19)	MS. T SOM	12-08-2022	To	16-08-2022
20)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
21)	S BORGOHAIN	12-08-2022	To	12-08-2022
22)	MR J DAS	16-08-2022	To	18-08-2022
23)	MR. S NATH	16-08-2022	To	16-08-2022
24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
54	CRP/346/2016 AT 10:30 A.M.	NATIONAL INSURANCE CO. LTD. Versus MS. MANJUR AHMED and ANR.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR. M KHAN(R-2) MR J RAHMAN(R-2)
ADMISSION				
55	FAO/43/2022 B/O WITH I.A.(Civil)/2228/2022 in FAO/43/2022	BHABADEV GOSWAMI. Versus PRASENJIT KAKATI AND 5 ORS BHABADEV GOSWAMI. Versus PRASENJIT KAKATI AND 5 ORS	MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI	
ORDERS				
56	I.A.(Civil)/2383/2022 B/O in CRP(IO)/70/2022 WITH CRP(IO)/70/2022 WITH I.A.(Civil)/2381/2022 in CRP(IO)/70/2022	SAMEER KUMAR ROY AND ANR Versus M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND 4 ORS M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS Versus SANJAY KUMAR SINGH AND ANR SRI SAMEER KUMAR ROY AND ANR. Versus M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND 4 ORS	MS. N UPADHYAY MS. N UPADHYAY N CHAUDHURY MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH MR. B D DEKA MS. N UPADHYAY N CHAUDHURY	MR B KAUSHIK MR B KAUSHIK

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LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MS. D GHOSH	09-08-2022	To	20-08-2022
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24)	MR. B BARMAN	16-08-2022	To	22-08-2022
25)	MR G BAISHYA	13-08-2022	To	31-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,12th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

59	MACApp./307/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus SMT. PARASHMONI BORA and 4 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. D MONDAL MR. P SARMA
	WITH CO/34/2019 in MACApp./307/2019	SMTI. PARASHMONI BORA AND ANR Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR D MONDAL	MS. N MODI MR S DUTTA MR. C SHARMA
60	I.A.(Civil)/2325/2022 B/O in MACApp./418/2022	SHANTI MALAR AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED,	MR D MONDAL	MS. R D MOZUMDAR
	WITH MACApp./418/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SHANTI MALAR AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL MR A N IQBAL

LEAVE NOTE OF ADVOCATES FOR 12/08/2022

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